Declaration or Assets and Liabilities

Year 2023-24

A Details of movable assets

and dependants*:

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	SI. No.	Description	Self	Spouse name (s)	Dependant-1 BHUMIKE	Dependant-2	Dependant-3
	(i)	Cash	52,000	10,000	6000		
PK-118	(ii)	Deposits ir Banks, Financia Institutions And Non-Banking Financial Companies	2,000	B-5, LAKH Fixed lebo	Partoffice Starkh		8
08/02/2	(iii)	Bonds, Debentures and shares in Companies					
2132	(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	B- SLAKH LIC POLICY LIC POLICY	LTC. Policy. B-2LAKH LEC POLICY.	B-ZZAKK LICPOLIC		
(29)	(v)	Motor Vehicles (details of make, etc.)	JUPITOR SCOOTY: BR39AAA622		-		
	(vi)	Jewellery (give details of weight and value)		- 82 - 82			
	(vii)	Other assets, such as values of claims / interests				in Steels - Pa	ahanga in

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.* Dependant here means a person substantially dependent on the income of the employee.

राजेन्द्र पादार

also

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		-	_	-	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	_	_		
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		3.DISMIL 2911120-193 451120-385- (\$12 512)	-		_
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value		_	-		
	Other (such as interest in property)		-			

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(i) Loans from Banks		-
(ii) Loans from financial institutions		
(iii) Government Dues: (a) dues to departments dealing with		lakerin et in eelekte
(b) dues to departments dealing with		
1	(ii) Loans from Banks (iii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation	(i) Loans from Banks (ii) Loans from financial institutions (iii) Government Dues: (a) dues to departments dealing with government accommodation (b) dues to departments dealing with

	(c) dues to departments dealing with supply of electricity	2000	
	(d) dues to departments dealing with telephones		<u> </u>
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any	-	_
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	MIL ASS. YEAR - 2023-24 BHNPP 8057 M.	<u> </u>
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		-
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA-1146
Gender	÷	(M/F)
Date of Birth	:-	10101980 (DD/MM/YYYY)
Class/Group		(A/B/C)
Cadre	y y	B.A.s
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	· ·	KATIHAR
Home District I hereby declare th		COVE details are true to the best of my knowledge a

		, 9
		Signature: Run 79972
		Name of Employee: RASENDRA PODDAR
Place:		Designation: OFFICE ATTENDENT
Date:		Department: B.V.S. PATMA.
Notes	Planca sign analy name of the	

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.